

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 52(ND)16
CA. NO.

CORAM:

PRESENT: SH. M.K HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016**

NAME OF THE COMPANY: M/s. Mr. Pankaj Arora & Ors. V/s. M/s. International Institute
of Finance Markets Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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|---------------------------------|--|--|--|--|
| 1. Sh. Vikender Ganda, Sr. Adv. | | | | |
| 2. Tarun Mehta, Adv. | | | | |

Petitioners



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|--------------------|--|--|--|--|
| 1. Adhwanath Singh | | | | |
|--------------------|--|--|--|--|

defendants



ORDER

Learned counsel for the parties are present. Learned counsel shall complete the pleadings in the matter within a period of 2 weeks. List on 01.12.2016 for arguments. The Application for discovery shall also come up for further arguments on the next date.


(Maharaj Krishan Hanjura)
Member (Judicial)